

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1256  
ANSWERED ON:03.08.2006  
FIRE IN MUMBAI HIGH NORTH  
Rawale Shri Mohan

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the High Level Committee set up to look into the circumstances that led to the fire in Mumbai High North has submitted its report;
- (b) if so, the outcome thereof;
- (c) whether the Government has also assessed the total loss of lives and properties due to the fire incident;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check recurrence of such incidents?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) & (b): Yes Sir, An Independent Inquiry Committee under the Chairmanship of Shri T.N.R.Rao, former Secretary, MOP&NG has submitted its report which is being examined.
- (c) and (d): ONGC has informed that 22 people lost their lives in the MHN incident and as per the estimate of the surveyors, / the loss amounts to US \$ 375 Million (Approx.)
- (e) ONGC has informed that they have taken the following steps:
  1. After the incident, ONGC has reviewed & drafted a Marine Procedure for Operation of Vessels in Oil Fields within 500 meters of any installation. This procedure has been put in use.
  2. Specific check lists and guidelines have been issued for operations during monsoons.
  3. Steps have been taken to minimize vessel trips to installations.
  4. Riser designs have been reviewed through international consultants M/s Mustang, Houston.